

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/51/KOB/2024 in CP(IBC)/54/KOB/2022
SECTION	SEC 31 (2) IBC
NAME OF PARTIES	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED V/S RAJENDRAN P R (RP) IN THE MATTER OF ASTEN REALTORS PRIVATE LIMITED AND ANOTHER.
PETITIONERS ADVOCATE/ PROFESSIONAL	DUA ASSOCIATES
RESPONDENTS ADVOCATE/ PROFESSIONAL	VINOD P V, SANKAR P PANICKER

09 April 2024

O R D E R

IA(IBC)/51/KOB/2024 in CP(IBC)/54/KOB/2022

Respondents are represented by Learned Counsel, Mr. Vinod P V (R1) and Learned Counsel, Mr. Sankar P Panicker (R2).

Learned Senior Counsel, Mr. Joseph Kodianthara appears on behalf of the Applicant and informs this bench that in terms of order dated 10.11.2023 in IA(IBC)/346/KOB/2023, the Applicant, viz., M/s Piramal Capital and Housing Finance Limited has been granted the status of Secured Creditor. The said impugned order is under challenge before the Hon'ble NCLAT and the said appeal is stated to be listed before the Hon'ble NCLAT on 06.06.2024.

In that view of the matter, the said IA No.51/KOB/2024 is posted for further consideration on **14.06.2024**.

(2)

IA(IBC)/60/KOB/2024 in CP(IBC)/54/KOB/2022

Learned Senior Counsel, Mr. Joseph Kodianthara appears on behalf of the Applicant. Learned Counsel, Mr. Vinod P V appears physically on behalf of RP and submits that he has filed reply affidavit. The reply of RP is on record.

List this matter for further consideration on **14.06.2024**.

IA(IBC)/79/KOB/2024 in CP(IBC)/54/KOB/2022

Learned Senior Counsel, Mr. Joseph Kodianthara appears on behalf of the Applicant. Respondents are represented by Learned Counsel, Mr. Vinod P V (R1) and Learned Authorised representative, CS Mr. N R Krishnan Unni (R2).

List this matter for further consideration on **14.06.2024**.

IA(IBC)/15/KOB/2024 in CP(IBC)/54/KOB/2022

Learned Counsel, Mr. K P S Suresh Kumar appears on behalf of the Applicants. Learned Counsel, Mr. Vinod P V appears physically on behalf of RP.

List this matter for further consideration on **14.06.2024**.

IA(IBC)/492/KOB/2023 in CP(IBC)/54/KOB/2022

Learned Counsel, Mr. Vinod P V appears physically on behalf of RP.

List this matter for further consideration on **14.06.2024**.

IA(IBC)/493/KOB/2023 in CP(IBC)/54/KOB/2022

List this matter for further consideration on **14.06.2024**.

IA(IBC)/515/KOB/2023 in CP(IBC)/54/KOB/2022

List this matter for further consideration on **14.06.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**